

4. No objection by the land lord.
5. Requisite Estimate Charges should have been deposited.
6. Premises not wrongly declared.
7. There should not be any illegal shifting of the meter at site.
8. No discrepancy in the Agreement Form.

[*Translation*]

#### **Employment To Handicapped**

5361. SHRI GEORGE FERNANDES: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any scheme for providing employment to handicaps on priority basis in the Railways, if so, the details thereof;

(b) the names of department of the Railways where handicaps are appointed; and

(c) the total number of handicapped employees in the Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) 3% of the Direct Recruitment vacancies in Group C & D cadres are reserved for employment of handicapped persons.

(b) In all departments of the Railways such persons are eligible to be appointed.

(c) The information is being collected and will be laid on the Table of the Sabha.

[*English*]

#### **Expenditure on oil Exploration in West Champaran, Bihar**

5362. SHRI MAHENDRA BAITHA: Will the Minister of PETROLEUM AND NATU-

RAL GAS be pleased to state the expenditure incurred so far on oil exploration in West Champaran district of Bihar?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHANKUMAR) upto 31.3.1991, Rs. 47. to crores have been spent.

#### **Upgradation of Power Stations of Bhakra Dam**

5363. SHRI MUKUL BALKRISHNA WASNIK: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government have entered into a deal with "Technopromexport" of the Soviet Union to upgrade the power sets at the right bank of the Bhakra Dam;

(b) if so, the details of the agreement;

(c) whether the Government have any plans to enter into a further agreement with "Technopromexport" to modernise the West-supplied left bank generators as well; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b). The State Trading Corporation had been authorised to sign a contract for detailed project report and supply of equipment, spares and services with M/s Technopromexport, Moscow, USSR for uprating and modernisation of Bhakra right bank generating machines. Accordingly Contract No. 53051/12300 was signed on 25th July, 1991 by STC with M/s Technopromexport. The scheme is to be executed under Indo-Soviet Trade Plan and all payments to M/s Technopromexport will be made in Indian Rupees. The contract covers the price of DFR, price of equipment, spares & services, the time limit for prepara-